LOK SABHA UNSTARRED QUESTION No. 4361 TO BE ANSWERED ON 22nd March, 2021

Clearance to Ethanol Plants

†4361. SHRI DILESHWAR KAMAIT: SHRI JUGAL KISHORE SHARMA: SHRI MARGANI BHARAT: SHRIMATI GEETA KORA:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the country has a capacity to produce 700 crore liters of ethanol, if so, the reasons that the country is not even able to produce 50% of it;
- (b) the details of ethanol produced and procured by the Government during the last ten years and the current year, year-wise and State-wise;
- (c) the extent to which the use of cereals for ethanol helps in achieving the production target and the target of blending it with petrol;
- (d) whether the Government issues clearance for setting up of ethanol plant, if so, the details thereof; and
- (e) whether the Government proposes to set up ethanol plants in Bihar, Jammu and Kashmir and Jharkhand, if so, the details thereof and if not, the reasons therefor?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्री

(श्री धर्मेंद्र प्रधान (

MINISTER OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a): Department of Food & Public Distribution (DFPD) has informed that the total production capacity of alcohol and ethanol in the country is 684 crore litres per annum. The production of ethanol mainly depends upon a number of factors including plant capacity, efficiency of plant and machinery, availability of feedstocks, production cost of ethanol viz-a-viz its procurement price and available infrastructure. Public Sector Oil Marketing Companies (OMCs) have allocated 325.5 crore litres till 08-03-2021 to be procured during the ongoing Ethanol Supply Year (ESY) 2020-21 (December 2020 to November 2021) for Ethanol Blended Petrol (EBP) Programme.

- (b): Under the EBP Programme, the details of ethanol procured by Public Sector OMCs in last ten ESYs and the State-wise procurement is given at **Annexure**.
- (c): Government has allowed sugarcane and food grain based raw materials for ethanol production and in order to blend 10% ethanol in petrol by OMCs. Based on the offers received during ESY 2020-21, Public Sector OMCs have allocated 3.43 crore litre of ethanol to be procured from surplus rice sourced from Food Corporation of India (FCI) and 38.42 crore litre from Damaged Food Grains (DFG) unfit for human consumption and maize. The combined allocation from rice, DFG/maize is 12.86% of the total allocation for ESY 2020-21.
- (d) & (e): The sugar mills/distilleries/private entrepreneurs are free to set up ethanol plants anywhere in India for production of ethanol after obtaining statutory clearances. Government has notified an interest subvention scheme to assist setting up of these ethanol production plants in the country.

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 4361 for 22.03.2021.

Ethanol procured by Public Sector OMCs in last ten ESYs			
ESY	Ethanol Procured	ESY	Ethanol Procured
	(crore litre)		(crore litre)
2011-12	30.60	2016-17	66.50
2012-13	15.40	2017-18	150.51
2013-14	38.00	2018-19	188.57
2014-15	67.42	2019-20	173.03
2015-16	111.41	2020-21*	80.10

^{*}Figures from 01.12.2020 to 08.03.2021

State wise Ethanol Procured for ongoing ESY 2020-21 (01.12.2020 to 08.03.2021)			
State	Receipt Quantity (crore litre)		
Uttar Pradesh	13.36		
Maharashtra	13.04		
Karnataka	8.17		
Tamil Nadu	6.53		
Gujarat	5.10		
Haryana	4.54		
Telangana	4.49		
Andhra Pradesh	4.46		
Madhya Pradesh	4.16		
Punjab	3.51		
Bihar	2.93		
Chhattisgarh	2.07		
Delhi	1.76		
Kerala	1.14		
Rajasthan	0.89		
Jharkhand	0.84		
Uttrakhand	0.79		
Himachal Pradesh	0.74		
Odisha	0.74		
Goa	0.72		
West Bengal	0.12		
TOTAL	80.10		